

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:7047

ANSWERED ON:18.05.2012

NABARD

Choudhary Shri Harish;Singh Rajkumari Ratna

**Will the Minister of FINANCE be pleased to state:**

- (a) whether National Bank for Agricultural and Rural Development (NABARD) has been able to meet its objectives;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor alongwith reaction of the Government thereto;
- (d) whether any study/review has been conducted by the Govt regarding the performance/functioning of the NABARD; and
- (e) if so, the details and the outcome thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): NABARD was established in 1982 with a mandate for providing and regulating credit and other facilities for the promotion and development of agriculture, small scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development and securing prosperity of rural areas, and for matters connected therewith or incidental thereto.

The achievement of NABARD since inception are as under:

# The aggregate credit limits sanctioned to Rural Financial Institutions (RFIs) which was Rs.1,658 crore in 1982-83 reached Rs.48,933.34 crore in 2011-12.

# The refinance provided in investment credit rose from Rs.703 crore in 1982-83 to Rs.15,423 crore in 2011-12.

# As on 31 March 2012, 47.86 lakh SHGs have been credit linked with an outstanding bank loan of Rs.31,221.17 crore.

# As on 31 December 2011 2,44,580 JLGs have availed bank loan of Rs.1,872.41 crore.

# NABARD has been closely involved in the implementation of Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 through Cooperatives and RRBs.

# NABARD was involved in the implementation of PM's Relief Package for 31 distressed districts in 4 States.

# NABARD is involved in the implementation of handloom package for revival reforms and restructuring of the sector.

(d) to (e): Reserve Bank of India (RBI) conducts financial inspection of National Bank for Agriculture and Rural Development (NABARD) under Section 45(N)(1)(ii) of RBI Act, 1934. The latest such inspection was carried out with reference to the position as on 31 March, 2010.